

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4463
ANSWERED ON:08.08.2014
POINT OF SALES TERMINALS
Charitra Shri Ram

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has made it mandatory for all banks to make ATMs Point of Sales (PoS) Terminals capable of authenticating transactions based on biometric information;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Smt. Nirmala Sitharaman)

a) to c) Reserve Bank of India (RBI) had issued instructions on Security and Risk Mitigation Measures for Card Present Transactions vide Circular dated 26.11.2013 wherein banks had been advised that all new card present infrastructure (which includes ATMs and PoS) has to be enabled for EMV chip and PIN and Aadhaar (biometric validation) acceptance.

Based on the requests received from banks and Indian Banks' Association (IBA) and subsequent meeting held with them to discuss the technical challenge expressed by banks in complying with the above directions, the instructions have been put on hold.